



**DISTRICT LEGAL SERVICES AUTHORITY – COIMBATORE**

**List of Eligible Candidates for**

**Interview of**

**Special Panel Lawyers**

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<b>Date and Time of Interview</b>	<b>05.08.2021- 3.00 pm</b>
<b>Certificate Verification</b>	<b>05.08.2021- 2.45 pm</b>
<b>Venue</b>	<b>District Legal Services Authority, Coimbatore</b>

The candidates are required to appear at **2.45 pm** on **05.08.2021**. Interview will commence at **03.00 pm** on **05.08.2021**.

S.NO	APPLICATION NO	ADVOCATE NAME	M.S. NO	REMARKS
1	1	Maheswaran.K	1335/2014	
2	2	Murali.M	797/2016	
3	3	Venkateswaran.T	3506/2015	
4	4	Steffina Rose	382/2015	
5	5	Vijey Ananth.R	870/2004	
6	6	Mayakrishnan P	2124/2009	
7	7	Anitha O.T	2874/2013	
8	8	Sudda Gopalan.D	1027/1991	
9	9	Varadharajan.A	461/2012	
10	10	Chitra.N	2457/2016	
11	11	Sasikumar.D	2037/2002	
12	12	Palaniswamy.K	2461/2008	
13	13	Marudai.R	166/1991	
14	14	Paventhana.C	1609/2008	
15	15	Mookiah.P	1376/2005	
16	16	Soundara Rajan.A	2706/2006	
17	17	Priyanka.S	2114/2014	
18	18	Ravikumar.K	1579/2015	
19	19	Sathish.A	2706/2017	
20	20	Selvaraj.A	1817/2012	
21	21	Rajan.R	357/2009	Eligibility is subject to production of Professional Experience Certificate (From Recognized Bar) at the time of Certificate Verification
22	22	Sankar.V	2027/2007	
23	23	Balakrishnan.A	1333/2016	
24	24	Suriyaprabha.N	1211/2013	

25	25	Arul Murugan.P	2851/2016	
26	26	Arthurkumar.J	3115/2008	
27	27	Arjunan.R	3490/2017	
28	28	Karthikeyani.N	3251/2015	
29	29	Murugaraj.M.S	814/1993	
30	30	Sakthiraja.P.T.	185/1990	
31	31	Saranya.M.	3238/2017	

Sd.xxxxx/-

**Chairman / Principal District Judge,  
District Legal Services Authority,  
Coimbatore.**

**Important Instructions:-**

It is notified for the information of all concerned that:

- ❖ All the Applicants are requested to present 15 minutes earlier for the Interview.
- ❖ No individual interview call letter will be sent by post to any candidate whose name figures in the said list and the candidate(s) shall have to download the list from <https://districts.ecourts.gov.in/coimbatore> website and appear before the interview committee on the scheduled date and time.
- ❖ Failure of an Applicant to appear for the interview on the given date and time shall forfeit his/her right of consideration.
- ❖ In case any deficiency with reference to eligibility etc., is found at the time of interview, the applicant concerned shall not be allowed to appear in the interview, and if any deficiency is found subsequently, the candidate concerned shall not be considered for selection and he/she shall be treated as disqualified.
- ❖ The Applicants shall have to produce all original certificates/testimonials before the selection committee at the time of interview. A candidate who fails to produce such certificates / testimonials may forfeit his/her candidature.
- ❖ No TA/DA shall be paid for participation in the interview.
- ❖ All the participants must wear mask and follow the Covid-19 Safety Measures issued by Hon'ble High Court of Madras.

Sd.xxxxx/-

**Chairman / Principal District Judge,  
District Legal Services Authority,  
Coimbatore.**